GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4367 ANSWERED ON:22.04.2013 RELEASE OF HOUSES BY BEL FOR DISPENSARY Dutt Smt. Priya Sunil

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Bharat Electronics Ltd., Ghaziabad owns some houses in Sector 2 and 3, Rajendra Nagar, Sahibabad in Ghaziabad;
- (b) if so, whether these houses are lying vacant for more than a decade and if so, the details thereof;
- (c) whether the Ministry of Health and Family Welfare (CGHS Wing) in March, 2012 had requested his Ministry to release some of these houses to enable them to open a CGHS dispensary in the area and if so, the response of his Ministry thereto;
- (d) whether the Committee on Petitions (Lok Sabha), in their 23rd Report, has also recommended for release of some of these houses to the Ministry of Health and Family Welfare; and
- (e) if so, the details of the action taken by the Government in the matter?

Answer

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

- (a) Yes, Madam. BEL Ghaziabad owned 14 houses each in Sector-2 and sector-3, Rajendra Nagar, Sahibabad, Ghaziabad.
- (b) Except three houses (vacated in the year 2004, 2005 & 2009), remaining houses were lying vacant.
- (c) Yes, Madam, Ministry of Health & Family Welfare made a request to take on rent some of the vacant accommodation owned by BEL for opening a CGHS wellness centre. Ministry of Defence intimated that such quarters were being auctioned by BEL.
- (d) This Ministry has not received any official communication on the issue.
- (e) Department of Defence Production informed the Ministry of Health vide letter dated 14th May, 2012 that BEL was in the process of disposing off the 28 quarters which were lying vacant through auction. These 28 houses were auctioned on 18th December, 2012.